

bITEM NO.58 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL
Petition(s) for Special Leave to Appeal (C) No(s). 37524/2016
MUNICIPAL COMMISSIONER, AGRA NAGAR NIGAM AND ANR. Petitioner(s)
VERSUS

VODAFONE SOUTH LTD. AND ANR. Respondent(s)
(with interim relief and office report)

WITH
SLP(C) No. 3497/2017
(With WITH Interim Relief)
SLP(C) No. 3498/2017
(With WITH Interim Relief)
SLP(C) No. 3499/2017
(With WITH Interim Relief)
SLP(C) No. 5074/2017
(With WITH Interim Relief)
SLP(C) No. 3495/2017
(With WITH Interim Relief)
SLP(C) No. 5469/2017
(With WITH Interim Relief)
SLP(C) No. 5470/2017
(With WITH Interim Relief)
SLP(C) No. 5471/2017
(With WITH Interim Relief)
SLP(C) No. 5472/2017
SLP(C) No. 5473/2017
SLP(C) No. 5476/2017
SLP(C) No. 5073/2017
(With WITH Interim Relief)
SLP(C) No. 5468/2017
(With WITH Interim Relief)
SLP(C) No. 6413/2017
SLP(C) No. 6928/2017
(With WITH Interim Relief)
Date : 28/04/2017 This petition was called on for hearing today.
For Petitioner(s)

Mr. Ajit Sharma, Adv.

For Respondent(s)

Ms. B. Vijayalakshmi Menon, Adv.
Mr. Merusagar Samantaray, Adv.

Mr. Vidit Monga, Adv.

Mr. Vikas Upadhyay, Adv.

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Mr. Pallav Pandey, Adv.

Mr. P. V. Yogeswaran, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.37524/2016

Deleted.

The Ld. Advocate, Mr. Shailesh K. Kapoor, appearing on behalf of Mr. Meru Sagar Somantry, Advocate-on-record for respondent No.1 in SLP(C) No. 3498, 3499, 5073, 5469 and 5470/2017 seeks time to file counter affidavit. Be filed within four weeks. Respondent No.2 in these matters has been served but no one has put in appearance.

SLP(C) No. 3497, 5074, 5468 and 5473/2017

Both the respondents have been served but no one has put in appearance.

SLP(C) No.3495, 5472, 5746 and 6413/2017

Opportunity to respondent No.1 to file counter affidavit has already been declined.

Respondent No.2 has been served but no one has put in appearance.

Four weeks; time is granted to respondent No.1 in SLP(C)

No. 5471/2017 and SLP(C) No. 6928/2017 for filing counter

affidavit.

Respondent No.2 in SLP(C) No. 5471/2017 and SLP(C) No. 6928/2017 has been served but no one has put in appearance.

List again on 11.7.2017.

(RAJESH KUMAR GOEL)
Registrar